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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Abbezar Fairzehoy Advocate
v/w Aesha Chivatwala Advocate
i/b MSA Advocates
for Respondents

Joseph Kodianthara Sr Counsel 
Eric Correa
Aakash Rebello
Atul Desai
Deepti Nagpal
Kunjita Shah i/b Kang & Company
Advocates for Petitioner

ORDER

TCP No. 08/111/NCLT/MB/MAH/2012

Part heard.

List this matter for further hearing on **13.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)